

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.688

TO BE ANSWERED ON FRIDAY THE 26th FEBRUARY, 2016
PHALGUNA 7, 1937 (SAKA)

SWACHH BHARAT ABHIYAN

688. SHRI CHANDU LAL SAHU:
SHRI KAUSHALENDRA KUMAR:
SHRI KALIKESH N. SINGH DEO:
SHRI SIRAJUDDIN AJMAL:
SHRI OM BIRLA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has levied cess on all services in the name of 'Swachh Bharat Abhiyan' in the country and if so, the details thereof along with the reasons therefor, service-wise;
- (b) the details of the total amount collected through cess, donations and other sources for 'Swachh Bharat Kosh' along with the amount allocated/released for implementation of various aspects of the said Abhiyan including the funds utilised/spent on its advertisement both on print and electronic media since its inception;
- (c) whether the Government has assessed the impact of this cess on the price of essential commodities and if so, the details thereof along with the share likely to be given to the States out of total fund generated through the cess;
- (d) whether the Government has set any norms to keep a check on the funds collected/utilised/spent for the scheme; and
- (e) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)

(a): Government has imposed Swachh Bharat Cess, as service tax on all taxable services (other than the services in the negative list or services exempted from whole of service tax by a notification) at the rate of 0.5% per cent. on the value of such services, for the purposes of financing and promoting Swachh Bharat initiatives or for any other purpose relating thereto.

(b):

(i) Total amount collected under Swachh Bharat Cess upto January, 2016 is about Rs 1917 Crore.

(ii) Total donations received including interest, for Swachh Bharat Kosh is Rs 369.74 Crore, of which Rs 359.2 crore has been released for construction of toilets and amount spent for advertisement is NIL.

The fund utilized under Swachh Bharat Mission (Gramin) since 02.10.2014 is Rs 6411.05 crore including Rs 185.22 crore spent on print and electronic media.

(c): Most of the services in relation to the essential commodities are not leviable to Swachh Bharat Cess; hence the impact is expected to be insignificant.

(d) & (e): The Swachh Bharat Cess fund is a non-lapsable fund under Public Account of India with the nomenclature "Rashtriya Swachhata Kosh" (RSK). The funds accruing into RSK will be distributed between the Sub-Missions i.e., Swachh Bharat Mission (Gramin) (SBM-G) and Swachh Bharat Mission (Urban) (SBM-U) in the ratio of 80:20 respectively. The proceeds of Cess thus transferred to the 'Rashtriya Swachhata Kosh' will be utilized as per the guidelines and components of SBM-G and SBM-U with due appropriation authorized by the Parliament. The expenditure from the RSK will be monitored through the Management Information System (MIS) of the respective Ministries (Ministry of Drinking Water and Sanitation and Ministry of Urban Development). The accounts of the RSK shall be subject to internal and statutory audit. Funds under SBM-G and SBM-U are released to State Governments only after obtaining utilization certificates and as per Swachh Bharat Mission guidelines.
